## **National Company Law Tribunal**

## Allahabad Bench

CP No. 91/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 07.09.2017** 

NAME OF THE COMPANY: Mansoov (oscoole Pipe Ritiltd. V/S ROC, Kaupur, UP.

SECTION OF THE COMPANIES ACT: 252 (560 of Componies Act, 2013.

SI. NO.

Designation

Representation

Signature

1. Shahid Kazmi Advocate Roc. 2. Krishng Dev Vyes Advocate Roc

## CP No.91/ALD/2017

Sh. Shahid Kazmi, Advocate for the petitioner. Sh. Krishna Dev Vyas, CGSC.

Ld. CGSC would submit that the report of ROC is in preparation and is expected very soon. Therefore, sometime be granted. Therefore, the ROC is advised to provide an advance copy of its report to the petitioner counsel. Such report to be filed within two weeks from today.

The matter be listed on 6th October, 2017.

Sri H.P. Chaturvedi, Member (Judicial)

Dated:07.09.2017

Typed by: Kavya Prakash